

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE & FARMERS WELFARE
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 4358
TO BE ANSWERED ON THE 29TH MARCH 2022

PROCESSING OF STUBBLE

4358. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has any proposal to provide subsidy to farmers in NCR and adjoining areas to process their stubble rather than burning it and if so, the details thereof;
- (b) whether the Government is planning to reduce the production of paddy in States like Punjab and shift to lesser water-intensive and methane emitting crops as Maize;
- (c) if not, the other measures the Government has taken/being taken to reduce agriculture-based air pollution in the NCR and adjoining areas during the winter months; and
- (d) whether the Government has received any proposals or initiatives to tackle the issue of agropollution from the Delhi Government and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): To support the efforts of the Governments of Punjab, Haryana, Uttar Pradesh and NCT of Delhi to address air pollution and to subsidize machinery required for management of crop residue, a Central Sector Scheme on 'Promotion of Agricultural Mechanization for In-Situ Management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' is implemented from 2018-19. Under this scheme financial assistance @ 50% of the cost of machinery is provided to the farmers for purchase of identified crop residue management machinery and financial assistance @ 80% of the project cost is provided to the Cooperative Societies of Farmers, Farmers Producers Organization (FPOs), Registered Farmers Societies and Panchayats for establishment of Custom Hiring Centres (CHCs) of identified crop residue management machinery. During the period from 2018-19 to 2021-22, funds amounting to Rs. 2440.07 crores have been released to these States. More than 39000 Custom Hiring Centres (CHCs) have been established and more than 2.10 lakh crop residue management machines have been supplied to these CHCs and individual farmers of these four States. Based on their proposal, an

amount of Rs. 4.52 crore has been released to the Government of NCT of Delhi under this scheme.

Crop Diversification Programme is being implemented in the States of Punjab, Haryana and Western Uttar Pradesh since 2013-14 with the objectives of diverting the area of water guzzling paddy crop to alternate crops like pulses, oilseeds, coarse cereals, nutri cereals, cotton and agro forestry.
